

**GOVERNMENT OF INDIA
TOURISM
LOK SABHA**

UNSTARRED QUESTION NO:2565
ANSWERED ON:09.12.2011
TOURIST FACILITIES
Pandey Saroj

Will the Minister of TOURISM be pleased to state:

- (a) the number of projects sanctioned for expansion of tourist facilities in the country including Chhattisgarh, Jharkhand and Uttarakhand;
- (b) the details of the financial allocation made for the said projects; and
- (c) the State-wise number of projects pending with the Union Government for sanction at present?

Answer

MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SULTAN AHMED)

(a)to(c): Development and promotion of tourism infrastructure is primarily the responsibility of the State Governments/Union Territory Administrations. The Ministry of Tourism, however, provides Central Financial Assistance to States/Union Territories for tourism projects which are prioritized based on discussions held with them, subject to availability of funds, inter-se priority and adherence to scheme guidelines. Year-wise details of the projects and amount sanctioned to all the States/UTs including Chhattisgarh, Jharkhand and Uttarakhand during 11th Five Year Plan till September, 2011, are given in the Annexure.